THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SANTOSH MOHAN DEV): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise

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Subscriptions, contributions and aid given in foreign exchange by India

1283. SHRI ASHWANI KUMAR:

SHRI KAILASH PATI MISHRA:

SHRI SHANKER SINH VAGHELA:

Will the Minister of FINANCE be pleased to state the details of the subscriptions, contributions and aid given in foreign exchange by India during the last three years, showing (i) the names of the Ministry and State Union Territories which dealt with the matter in each case; (ii) the name of the foreign country to which it was given; (iii) the reasons for giving the aid, etc.; (iv) the date on which the foreign exchange was given; (v) the number of cases where such contributions have been discontinued giving easons therefor; and (vi) the names of the new parties entertained or accepted during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI); (i) to(vi) The information is being collected and will be laid on the Table of the House as soon as possible.

Import of rubber by STC

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1284. PROF. C. LAKSHMANNA: SHRI YALLA SESI BHUSHANA RAO;

Will the Minister of COMMERCE be pleased to state:

(a) whether there is any plan for importing substantial quantities of rubber by the State Trading Corporation during 1986-87:

(b) if so, what is the target for import of rubber and the price at which rubber is proposed to be imported; and

(c) whether the import of rubber is necessary to meet the requirements of the domestic market?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI BRAHM DUTT): (a) and (b) Natural rubber is being imported through the STC. The quantum of imports during 1986-87 will depend mainly on the demand-supply gap, which as per present assessment is around 40,000 tonnes. Imports take place at prevailing international market prices.

(c) Yes, Sir.

Arms licence for Bank employees

1285. SHRI J.P. GOYAL: Will the Minister of FINANCE be pleased to state:

(a) whether the bank employees have been requested to obtain arms licence;

(b) if so, what are the areas in the country where such a scheme has been introduced and when it has been introduc. ed;

(c) what has been the response of the bank employees to the proposal;

(d) whether Government propose to provide them arms at concessional rates; and

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(e) if not, what are the reasons therefor and whether this is the main reason for lack of enthusiasm among bank employees in availing of licences for the possession of weapons?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAN-ARDHAN POOJARI): (a) and (b) Taking into account the vulnerability of their branches, the banks take steps to post armed guards and to obtain arms licences